

**Government of West Bengal  
Labour Department  
Establishment Branch  
(IT, EC & EIC Cell)  
N.S. Buildings (12<sup>th</sup> Floor),  
1, Kiran Sankar Roy Road, Kolkata-700001**

No. Labr/ 313 /Dte(I. Trib.)

Dated: Kolkata, the 22<sup>nd</sup> June, 2023

NOTICE

Applications are invited from the Retired Judicial Officers, not below the rank of Additional District and Session Judge, for appointment, on re-employment, to the posts of Presiding officer (i) 8<sup>th</sup> Industrial Tribunals, Kolkata, (ii) 6<sup>th</sup> Industrial Tribunal, Jalpaiguri and (iii) 2<sup>nd</sup> Court, Employees' Compensation, West Bengal under the administrative control of Labour Department.


2. Such re-employment will be fixed for a period not exceeding 01(one) year from the date of joining and may be renewed on year-wise basis on being satisfied with the service of the Officer concerned. In no case, however, re-employed officer will be allowed to continue with service on attainment of 65 (sixty-five) years age.

3. The Officer to be selected for such re-employment will get remuneration along with all other financial benefits as per Government Norms. If required, Finance Department may be consulted for this purpose.

4. The applicants should not be above 64 (sixty-four) years of age as on 01.07.2023.

5. The applications in the format as attached herewith are required to be duly supported with the following particulars and should reach this department positively within 01 (one) month / 30 (thirty) days from the date of publication of this Notice on the departmental website:

- i. Bio-data with Telephone/Mobile No.
- ii. Posting details.
- iii. A.C.R.s for the last five years including the year of retirement.
- iv. Last Pay Certificate before retirement.
- v. An undertaking to the effect that the Officer, concerned, will complete the tenure of such re-employment except on medical grounds subject to the satisfaction of the Departmental authority.

  
OSD & FO Secretary to the  
Government of West Bengal

To  
Additional Chief Secretary  
Labour Department  
Government of West Bengal  
N.S. Building (12<sup>th</sup> Floor)  
1, K.S. Roy Road  
Kolkata-700001

Sub: Re-employment of Judicial Officer (under the cadre of WBSJ and WBHJS) beyond the age of superannuation in the chair of Judge in Labour Compensation Court and Labour Tribunal under the Jurisdiction of Labour Department, Govt. of West Bengal regarding.

Sir,

I beg to state I want to join in above Post/Chair. The information as sought is as following.

1. Name:-
2. Father's Name:-
3. Address:-
4. Date of Birth:-
5. Age:- .....Year ..... Month (As on the date of publication of this notice)
6. P.P.O No.: ..... (Photocopy to be attached)
7. A.C.R.s for the last five years including the year of retirement.
8. Last Pay Certificate before retirement.
9. Service Particular:-

SL. No.	Year	Designation	Place of Posting	Remarks

The above information are true to my knowledge and belief.

Date :

Place :

Yours faithfully,

(Signature of Applicant)